

predominantly under Build-Operate-Transfer-BOT (Toll)/BOT (Annuity) mode on Public Private Partnership basis through international competitive bidding. Due to the global downturn in the economy during 2008-09 onwards, the ability of private investors/developers to raise necessary finance for projects, was adversely affected, leading to slowdown in the award of projects necessitating restructuring and/or change in mode of delivery and obtaining of fresh approval of Public Private Partnership Appraisal Committee (PPPAC) in some cases. Certain other procedural issues relating to model concession agreements (MCA), and bidding documents also affected the participation of private bidders. The Government had accordingly constituted the Chaturvedi Committee on 8th August, 2009 with the objective of resolving procedural impediments for the expeditious implementation of the National Highways Development Project (NHDP). The Chaturvedi Committee's recommendations have since been approved by the Government as contained in Ministry of Road Transport and Highways (MoRTH)'s O.M. No. RW/NH-37012/26/2009-PPP, dated 5th November, 2009 with the proviso that the financing plan for 2010-11 onward would be considered by the Empowered Group of Ministers (EGoM) for further action, including such changes to the work plan as may become necessary. The pace of award of projects has since improved and would further also help in reduction of the back log spilled over the plan. In addition to 36 projects covering a total length of 3,166 kms. already awarded so far, bids have been invited by the National Highways Authority of India (NHAI) for 38 more projects covering a length of 3802 kms. It is the endeavour of the MoRTH/NHAI to implement Work Plan for 2009-10 to the maximum extent and to continue the balance works during the next year.

#### **Fund allocation for NHs in Orissa**

724. SHRI KISHORE KUMAR MOHANTY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) by when the works on the stretch of the sanctioned National Highways falling in the various districts of Orissa are likely to commence and to be completed;
- (b) whether the funds have since been allocated for the said projects;
- (c) if so, the quantum thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) There are 100 on-going works on National Highways in Orissa being implemented by the State Public Works Department (PWD). They are likely to be completed by May 2011. In addition, there are 4 works being implemented by National Highway Authority of India (NHAI), which are scheduled for completion by October, 2011.

(b) to (d) The approved cost of the works implemented by State PWD and NHAI are Rs. 687.54 crore and Rs. 874.35 crore respectively.